

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(CAA)-187(PB)/2017

IN THE MATTER OF:

M/s. Kaizen Life Science (P) Ltd. and
Bullish Trading (P) Ltd.

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 18.8.2017

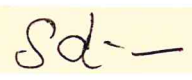
Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : Mr. Rajiv K. Goel, Advocate

For the Respondent : -

ORDER

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.8.2017